GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1621 TO BE ANSWERED ON 27TH JULY, 2018

RESTORATION OF MEDICAL SEATS

1621. SHRI NAGAR RODMAL: SHRI KONAKALLA NARAYANA RAO:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that Medical Council of India has slashed large number of medical seats for academic session 2018-19 in the country;
- (b) if so, the details thereof and the reasons therefor indicating the number of colleges, State/UT-wise;
- (c) whether the Government has received any representations seeking restoration of slashed medical seats in the country, if so, the details thereof; and
- (d) whether the Government has taken any decision on the request and directed the Medical Council of India for restoration of the seats, if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) & (b): Details of Medical Colleges, State/UT wise, which were not granted renewal permission for the academic year 2018-19, are at **Annexure**. These Colleges were not allowed renewal permissions on the recommendations of Medical Council of India (MCI) which found the Colleges deficient in terms of faculty, residents, clinical material etc. and not conforming to MCI Minimum Standard Regulations (MSRs).
- (c) & (d): A few Colleges which were not allowed renewal permission in the year 2018-19 represented against the decision of the Central Government. These Colleges were granted an opportunity of hearing before passing orders disallowing renewal permissions as required under the provisions of the India Medical Council Act, 1956 & Regulations framed there under. Since all statutory requirements were followed before passing the orders and the last date for granting permissions for the year 2018-19 was 31.05.2018, the representations received after this date could not be considered.

Sl.	State/UT	No. of College not allowed renewal permission for 2018-19
1	Andhra Pradesh	6
2	A & N Islands	0
3	Assam	0
4	Arunachal Pradesh	0
5	Bihar	0
6	Chandigarh	0
7	Chhattisgarh	4
8	Delhi	0
9	Goa	0
10	Gujarat	1
11	Haryana	2
12	Himachal Pradesh	0
13	Jammu & Kashmir	0
14	Jharkhand	0
15	Karnataka	7
16	Kerala	9
17	Madhya Pradesh	6
18	Maharashtra	4
19	Manipur	0
20	Meghalaya	0
21	Mizoram	0
22	Orissa	1
23	Pondicherry	1
24	Punjab	0
25	Rajasthan	3
26	Sikkim	0
27	Tamil Nadu	4
28	Telangana	5
29	Tripura	0
30	Uttar Pradesh	13
31	Uttarakhand	2
32	West Bengal	1
	TOTAL	69